

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR

**Jawan Mining and Construction Equipments Private Limited Operating in
Construction and Mining Industry
At Katewa Sadan Road No 3, Jhunjhunu, Rajasthan, India, 333001**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	JAWAN MINING AND CONSTRUCTION EQUIPMENTS PRIVATE LIMITED PAN: AABCJ9155D CIN: U29249RJ2007PTC025129
2.	Address of the registered office	KATEWA SADAN ROAD NO 3, JHUNJHUNU, RAJASTHAN,INDIA, 333001
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Village Sakun, Tehsil Dudu Rajasthan
5.	Installed capacity of main products/ services	Plant is in dismantled condition.
6.	Quantity and value of main products/ services sold in last financial year	Production is closed from more than 2 years.
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Available details can be sought by sending a request to Resolution Professional at jawancirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending a request to Resolution Professional at jawancirp@gmail.com
10.	Last date for receipt of expression of interest	06.03.2024
11.	Date of issue of provisional list of prospective resolution applicants	16.03.2024
12.	Last date for submission of objections to provisional list	21.03.2024
13.	Date of issue of final list of prospective resolution applicants	31.03.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	05.04.2024
15.	Last date for submission of resolution plans	05.05.2024
16.	Process email id to submit Expression of Interest	jawancirp@gmail.com

Date: 05.02.2024

Place: JAIPUR



SATYENDRA PRASAD KHORANIA
RESOLUTION PROFESSIONAL
JAWAN MINING AND CONSTRUCTION
EQUIPMENTS PRIVATE LIMITED

IP Regn. No. IBBI/IPA-002/IP-N00002/2016-2017/10002
AFA No.: AA2/10002/02/101224/203107 valid upto 10.12.2024
402, 4th Floor, OK Plus, DP Metro, Opp. Pillar No. 94,
New Sanganer Road, Jaipur, Rajasthan, 302019